## **GOVERNMENT OF GOA**

Department of Co-operation

Office of the Registrar of Co-operative Societies

## Order

#### No. 126/1/2005-MR/MKT/RCS/6777

In exercise of the powers conferred by provision of sub-section (2) of Section 12 of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 (Act 11 of 2007), the Government of Goa hereby constitutes the Marketing Board for two years to manage the affairs of the Goa State Agricultural Marketing Board, Margao by nominating the following members:

1.Shri Mohan Amshekar, Khadpaband, Ponda-Goa	- Chairman.
2.ShriMahendra M. KhandeparkarJui Friends Colony, Khadpaband, Ponda-Goa	- Vice- Chairman.
3.ShriGurudasNatekar,Mapusa-Goa	- Member
4.ShriAnantVithobaVelip, Bernodem, BalliQuepem	- Member
5.Smt. Amol Krishna Morajkar, Poonam Village Resort, Anjuna-Bardez	- Member
6.ShriRaghuvir G. Dessai, Near KTC Bus Stand, Ponda	- Member
7.ShriRajanikantPandhariNaik, H. No. 20, Pajimol-Sanguem	- Member
8.Shri Deepak DinanathNaik, Tarvalem, Shiroda	- Member
9.Shri John Pereira, Opa, Candepar, Ponda	- Member
10. Adv. Satish S. S. PilgaonkarAF-3, Above Hotel Sainath, Ponda	- Member
11. Shri Fernando Bonamis, A-3, Belsol Appt., Opp. St. Sebastian Church, Aquem-	- Member
Margao	
12. Adv. RamnathKharangate,5/3 Midland Appt., Opp. Fatima Convent, Margao	- Member
13. ShriVamanBhikuPrabhugaonkar,B-1, F-2, Jaldhara Appt., Madel-Margao	- Member
14. ShriShekharSawant, 311, Sinquetim, Navelim, Salcete	- Member
15. Smt. VidhyaRaghuvirGawde,Keriem-Candepar-Ponda	- Member
16. Shri Ramesh P. Naik, Asstt. Registrar of Co-op. Societies (Audit), Head Office,	- Govt. Representative
Panaji	
17. Shri U. B. PaiKakode, Dy. Director of Agriculture (Horticulture), Panaji-Goa	- Govt. Representative.
18. Secretary, G.S.A.M.B., Fatorda, Margao	- Member

The nominated Board shall arrange to hold the election of Goa Agricultural Produce Marketing Board within the stipulated period of two years or till such period election of the Board are held whichever is earlier as per the provision of Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 and Rules, 2010.

This order shall come into force with immediate effect.

By order and in the name of Governor of Goa.

*P. K. VelipKankar*, Registrar of Co-op. Societies & ex officio Joint Secretary. Panaji, 1st December, 2010.

(Published in the Official Gazette Series-II No. 36 (Extraordinary) dated 2-12-2010)

## Department of Co-operation Office of the Registrar of Co-operative Societies

# Order No. 22-1-17-MR/MKT/RCS/06

Whereas, the Goa State Agricultural Marketing Board was constituted vide Notification No. 126/1/2005- MR/MKT/RCS dated 15/3/2012 for the period of five years w.e.f. 04-04-2012 to 03-04-2017.

And whereas, the term of the existing Board is due to expire on 03-04-2017.

And whereas, the election process to elect the new members of the Board will not be completed by 03-04-2017 due to various reasons.

Now, therefore, in exercise of the powers vestedin me under Section 16 (1) of the Goa Agricultural Produce Marketing (Development & Regulation)Act, 2007, I, Meena H. NaikGoltekar, Registrar of Co-operative Societies, Government of Goa, hereby appoint a Committee of Administrators consisting of the following members to manage the affairs of the Goa State Agricultural Marketing Board, Arlem,Raia, Salcete, Goa for a period of six months from the date of taking over the charge of the Marketing Board.

1. Shri Ulhas Gopal Asnodkar, Chairman	H. No. 597, Bhutkiwaddo, Socorro,Porvorim, Bardez, Goa.
2. Shri Sunil Narayan Dessai, Member	Khadpaband Post, Ponda-Goa.
3. Shri Kishor Shantaram Shet Mandrekar, Member	H. No. 134, Deulwada, Mandrem, Pedne, Goa.

And whereas, all the members of Marketing Board shall, as from the date specified in the order, cease to hold and vacate their offices as members.

The Committee of Administrators shall take all the necessary steps to hold the election to the Board of Directors of the Goa State Agricultural Marketing Board before the expiry of the term of the Committee of Administrators.

This order shall come into force with immediate effect.

Given under my hand and seal of this office on this 3rd day of April, 2017.

By order and in the name of the Governor of Goa.

Meena H. NaikGoltekar, Registrar & ex officio Joint Secretary (Co-op. Societies).

Panaji, 3rd April, 2017.

(Published in the Official Gazette Series-II No. 1 dated 6-4-2017)

## Order

## No. 22-1-17-MR/MKT/RCS/343

#### Read: Government Order No. 22-1-2017-MR/MKT/ RCS/06 dated 03-04-2017.

In exercise of the powers conferred by Section 16 (1) (b) of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007, the Government of Goa hereby further extends the term of Committee of Administrators of the Goa State Agricultural Marketing Board, Margao, Arlem, Raia, Salcete-Goa upto 03-04-2018 or till the new Board is constituted, whichever is earlier.

The extension to the Committee of Administrators is allowed since the election is to be conducted in accordance with the recent amendment to the Goa Agricultural Produce Marketing (Development & Regulation) Act, 2007.

By order and in the name of the Governor of Goa. Gurudas P. Pilarnekar, Registrar & ex officio Joint Secretary (Co-op. Societies).

Panaji, 3rd October, 2017.

(Published in the Official Gazette Series-II No. 28 dated 12-10-2017)

#### Order

### No. 22-1-17-MR/MKT/RCS/01

Read: 1) Government Order No. 22-1-2017-MR/MKT/RCS/06 dated 03-04-2017.

2) Government Order No. 22-1-2017-MR/MKT/RCS/343 dated 03-10-2017.

In exercise of the power conferred by Section 16 (1) (b) of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007, the Government of Goa hereby further extends the term of Committee of Administrators of the Goa State Agricultural Marketing Board, Margao, Arlem, Raia, Salcete-Goa for the period of three months i.e. 03-07-2018 or till the new Board is constituted whichever is earlier.

The extension to the Committee of Administrators is allowed since the election is to be conducted in accordance with the recent amendment to the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007.

By order and in the name of the Governor of Goa.

Sanjiv M. Gadkar, Registrar (Co-op. Societies).

Panaji, 2nd April, 2018.

(Published in the Official Gazette Series II No.1 dated 5-4-2018)

Department of Co-operation

Office of the Registrar of Co-operative Societies

Order

## No. 22-1-17-MR/MKT/RCS/217

 Read: 1) Government order No. 22-1-2017-MR/MKT/RCS/06 dated 03-04-2017.

 2) Government order No. 22-1-2017-MR/MKT/ RCS/343 dated 03-10-2017.

 3) Government order No. 22-1-2017-MR/MKT/ RCS/01 dated 02-04-2018.

In exercise of the power conferred by Section 16 (1) (b) of the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007, the Government of Goa hereby further extends the term of Committee of Administrators of the Goa State Agricultural Marketing Board, Margao, Arlem, Raia, Salcete-Goa for the period of two months i.e. 03-09-2018 or till the new Board is constituted, whichever is earlier.

The extension to the Committee of Administrators is allowed since the election procedure is under process to conduct election of the said Board in accordance with the recent amendment to the Goa Agricultural Produce Marketing (Development and Regulation) Act, 2007 and to manage the day to day affairs of the Marketing Board.

By order and in the name of the Governor of Goa.

Sanjiv M. Gadkar, Registrar (Co-op. Societies).

Panaji, 2nd July, 2018.

(Published in the O0fficial Gazette Series II No. 15 dated 12-7-2018)